

**CORAM :- H.H. THE ADDL. SESSIONS JUDGE SHRI R.S. AGARWAL
C.R.NO. 36 ,DATE 03/07/2020**

SR.NO.	MPID CASE NO.	NAME OF THE PARTIES	NEXT DATE
1	Exh. 13 (BA)In MPID 27/18	Sumit K. Sharma V/s Sakinaka P.Stn.	
2	B.A. 221/20	Tejas Amratbhai Prajapati V/s State EOW	
3	B.A. 843/20	Naeem Fareen Shiakh V/S State Partksite P.Stn.	
4	M.A.647/20	Laxman S. Divekar V/s Tukaram S. Divekar	
5	M.A.648/20	Meenakshi Sagar Mane V/s Tukaram S. Divekar	
6	M.A.649/20	Chandrkant Anna Ajgekar V/s Tukaram S. Divekar	
7.	M.A.650/20	Prabha Ramchandra Ajgekar V/s Tukaram S. Divekar	
8	M.A.651/20	Shardha Dashrath Mane V/s Tukaram S. Divekar	
9	M.A.652/20	Sushil Ganpat Mane V/s Tukaram S. Divekar	
10	M.A.653/20	Vishnu M. Redkar V/s Tukaram S. Divekar	
11	M.A. 484/20	State (Malvani P.Stn.) V/s Mukesh Dattatray More	
12	Exh.68 In MPID 7/17	Rahul Ajayshankar Ray V/s State V.B. Nagar P.Stn.	

Sheristedar
C.R. No. 36

